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None Procent

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.519/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M.

Name of the Company Under Section		Sanjay Saha (Biswas Agro Ltd.) -Versus- Registrar of Companies, W B 252 (3)		

ORDER

No one responds from either side.

Admit.

Issue notice on the Registrar of Companies, West Bengal (ROC). Petitioner is directed to serve a copy of the petition on the ROC and file affidavit of service within 7 days from today. ROC may file detail parawise reply within 30 days.

List on 05/12/2017.

Sd

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)